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ITEM NO.MM-C

COURT NO.2

SECTION IIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1759/2006

(From the judgement and order dated 25/01/2006 in CRLA No. 302/2005 of The HIGH COURT OF

BOMBAY)

ANIL MURLIDHAR DESHMUKH

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

WITH

SLP(CRL.)NO.1358/2006 ETC.

Date: 22/08/2006 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. S.K. Nandy, Adv. (Mentioned by)

For Respondent(s)

Mr.P.Parmeswaran, Adv.

Mrs.Sarla Chandra, Adv.

UPON hearing counsel the Court made the following

O R D E R

List these matters in the 2nd week of September, 2006.

(G.V.Ramana)

(Madhu Saxena)

Court Master

Court Master

(Mentioned slip enclosed)